



**Honourable Shri Justice Madan T. Joshi**

**B.A., LL.B.**

**2011**

Hon'ble Shri Justice Madan T. Joshi was Born on 26th April, 1954 at Amravati. Graduated in Arts at Khamgaon and did Law from Nagpur University. Practised as an Advocate at Akola from 6<sup>th</sup> March, 1980 till 21<sup>st</sup> December 1992, mainly on Civil side. Simultaneously, also practiced in the High Court of Bombay, Bench at Nagpur. Was appointed as direct District Judge on probation as Additional District Judge at Jalana on 22<sup>nd</sup> December, 1992 and held various posts as Joint District Judge, Dhule, Judge, Family Court, Mumbai, Principal Judge, Family Court, Pune, Registrar, High Court, Bench at Nagpur, Director, Judicial Officers' Training Institute, Maharashtra , Nagpur, Principal District and Sessions Judge, Jalgaon, Judge, City Civil and Sessions Court, Mumbai, Principal Judge, Family Court, Mumbai, President, Industrial Courts, Mumbai, Principal Judge, City Civil and Sessions Court, Mumbai and Principal District and Session Judge, Pune. Took oath of the office of Judge of Bombay High Court on 17<sup>th</sup> March, 2011.